

**RAJASTHAN HIGH COURT, JODHPUR.**

**NOTICE**

No. I/A(iii)(a)(1)06/2022/

Date: 19/01/2024.

**From:** Registrar General,  
Rajasthan High Court,  
Jodhpur.

**To:**

S.N.	Roll No.	Name with Father's Name	Address
1	357834	Rohit Bisht S/o Ranbir Singh Bisht	A-38 Guru Jambheshwar, University Hisar, Haryana Pin Code 125001 Email- aghor415@gmail.com

**Sub.:** Regarding document verification for appointment on the post of Junior Personal Assistant.

With reference to the subject cited above, it is informed that you were asked to present in person for verification of documents on 06.01.2024 but you have failed to report on 06.01.2024 for the said purpose.

You are, therefore, directed to report for verification of documents within 7 days from issuance of notice, if you so desire, failing which your candidature for appointment to the post of Junior Personal Assistant shall stand cancelled automatically.

*sd/*  
**REGISTRAR (ADMN.)**

No. 193

Date: 19/01/2024.

Copy to D.I.O, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official website of Rajasthan High Court.

*[Signature]*  
**REGISTRAR (ADMN.)**